Declaration of Assets and Liabilities

Year 2021-22

I, KUSUM KUMAR SINHA, SON of Shri Kedar Prasad Sinha, aged 51 (approx) years,

belonging to Bihar Legislative Assembly Secretariat service and presently working as

Assistant, Bihar Legislative Assembly, Patna give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. Description | | Self | Spouse Name(S) KUMARI UNITA SINHA (WIFE) | Dependant-1 Name AMAN PATEL (SON) | Dependant-2 Name SOUMYA SINHA (DOUGHTER) | Dependant- 3 Etc. Name SUMAN PATEL (SON) | |
|-----------------|--|--|--|--|--|---|--|
| (i) | Cash | Rs.10,000/- | Rs.30,000/- | Rs.50,000/- | Rs.5,000/- | Rs.2,500/- | |
| (ii) | Deposits in Banks, Financial Institutions And | SBI Saving Account - Rs.84,000/- | Bank of India Saving Account- Rs.30,000/- | NIL | NIL | NIL | |
| | Non-Banking Financial Companies Fixed Deposit | Bank of India Saving Account- Rs.20,000/- | | | | | |
| (iii) | Bonds, Debentures and Shares in companies Mutual Fund in Birla Sun Life-Rs.50,000/- | | Birla Sun Life- Rs.25,000/- | | NIL | NIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC Contribution- Rs. 2,935/- HLY Rs. 603/- QLY | LIC Contribution- Rs.8,007/- HLY Rs.1,531/- QLY | NIL | NIL | NIL | |
| (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL | |
| (vi) | Jewellery (give details of weight and value) | Gold-14 gm | Gold-150 gm Silver-400gm | NIL | Gold-15 gm Silver-100gm | NIL | |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant -3 Etc. Name NIL | |
|------------|---|---|---|---------------------|---------------------|----------------------------|--|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | Jujharpur, Gaurichak, Patna Area-20 Kattha Rs.65,62,500/- | NIL | NIL | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | | |
| (iii) | Buildings (Commercial and residential) Location(s) | NIL | NIL | NIL | NIL | NIL | |
| | - Survey /door number(s) - Extent (Total measurement) - Current market value | | THE STATE OF | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door | HOUSE Akshay Nagar, Jakariapur, Patna-26 | NIL | NIL | NIL | NIL | |
| | number(s) - Extent (Total measurement) - Current market | Area-2275 Sq Feet | | | | | |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL | |

(2) I give herein below the details of my liabilities $\!\!\!\!/$ over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 07.02.2022 | | |
|------------|--|---|--|--|--|
| (a) | (i) Loans from Banks | LIC Housing Loan | Rs.10,99,962/- | | |
| | (ii) Loans from financial institutions | NIL | NIL | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL | | |
| | (b) dues to departments dealing with supply of water | NIL | NIL | | |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL | | |

| | (d) dues to departments dealing with telephones | NIL | NIL |
|-----|--|------------|-----|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate | NIL | NIL |
| | the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)] | DDYPS7439P | |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

Place: Patna
Date: 07. 02 2022

| GPF/CPF/PRAN No. | :- | | PTS/BLA- 1255 | | | | | | | |
|------------------|----|--|---------------|-------------------------|----|---|-----------|--------|---|--------------|
| Gender | :- | М | | (M/F) | | | | | | |
| Date of Birth | :- | 0 | 2 | 0 | 1 | 1 | 9 | 7 | 1 | (DD/MM/YYYY) |
| Class/Group | :- | | В | (A/B/C) | | | | | | |
| Cadre | ;- | Bihar Legislative Assembly Secretariat service | | | | | | | | |
| | | | | .g. B.A.S ecretariat | | | ative Ser | rvice, | | |
| Home District | :- | | | Sheikhpu | ra | | | - | | |
| | | | | | | | - | | | |

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of $1/4^{\rm th}$ of the total landed property of my mother.

Signature Kugyan Kyanar Sinte.

Name of Employee: KUSUM KUMAR SINHA

Designation: Assistant

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.